

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER

CIVIL CAUSE LIST OF DATE :30/03/2023

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-----------|----------|-----------------|-------------------|
|--------|-----------|----------|-----------------|-------------------|

**MENTION- COURT CODE- MENTION3003-AT11A.M.-11.05 A.M**

**268-ADMISSION-COURT CODE- NON COMPLIANCE-AT11.05AM**

|  |                   |                                |  |                |         |
|--|-------------------|--------------------------------|--|----------------|---------|
|  | Misc. Application | 344/2023                       | RAP MEDIA LIMITED-DELAY<br>Vs.<br>SEBI | KARAN<br>VARMA | PRADIIP |
| (Main Matter Number :SEBI Appeal/0000308/2023) |                   |                                |  |                |         |
| 1  | SEBI Appeal       | 308/2023                       | RAP MEDIA LIMITED<br>Vs.<br>SEBI       | KARAN<br>VARMA | PRADIIP |
| Sub Matter :                                   |                   | Misc. Application/0000344/2023 |  |                |         |

**212-ADMISSION-CODE- INVESTMENT ADVISORY-AT11.07AM**

|   |             |          |                                   |                     |  |
|---|-------------|----------|-----------------------------------|---------------------|--|
| 2 | SEBI Appeal | 309/2023 | MR. MANISH LALWANI<br>Vs.<br>SEBI | ABHISHEK MISHRA, CS |  |
| 3 | SEBI Appeal | 310/2023 | MR. MANISH LALWANI<br>Vs.<br>SEBI | ABHISHEK MISHRA, CS |  |

**652-ADMISSION-COURT CODE- AADHAARAO-AT11.09**

|  |                   |                                |                                   |           |  |
|--|-------------------|--------------------------------|-----------------------------------|-----------|--|
|  | Misc. Application | 345/2023                       | JYOTI MUNVER-DELAY<br>Vs.<br>SEBI | R V Legal |  |
| (Main Matter Number :SEBI Appeal/0000311/2023) |                   |                                |                                   |           |  |
|  | Misc. Application | 346/2023                       | JYOTI MUNVER-STAY<br>Vs.<br>SEBI  | R V Legal |  |
| (Main Matter Number :SEBI Appeal/0000311/2023) |                   |                                |                                   |           |  |
| 4  | SEBI Appeal       | 311/2023                       | JYOTI MUNVER<br>Vs.<br>SEBI       | R V Legal |  |
| Sub Matter :                                   |                   | Misc. Application/0000345/2023 |                                   |           |  |
| Sub Matter :                                   |                   | Misc. Application/0000346/2023 |                                   |           |  |

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|--|-------------------|--------------------------------|---|--|
| <b><u>678-ADMISSION-COURTCODE-OBSERVATION-AT11.10AM</u></b>  |                   |                                |   |  |
|  | Misc. Application | 362/2023                       | MPC SECURITIES LTD.-EXEMPTION<br>Vs.<br>NSEIL             | Aadarsh Kothari, Advocate  |
| (Main Matter Number :SEBI Appeal/0000312/2023)               |                   |                                |   |  |
| 5  | SEBI Appeal       | 312/2023                       | MPC SECURITIES LTD.<br>Vs.<br>NSEIL                       | Aadarsh Kothari, Advocate  |
| Sub Matter :   |                   | Misc. Application/0000362/2023 |   |  |
| <b><u>842-MAHEARING-COURTCODE-MAEXTENSION-AT11.12AM</u></b>  |                   |                                |   |  |
| 6  | Misc. Application | 460/2023                       | DEVENDRA KAPIL<br>Vs.<br>NSEIL - APPLICANT                | MLS Vani and Associates  |
| (Main Matter Number :SEBI Appeal/0000203/2023)               |                   |                                |   |  |
| 7  | Misc. Application | 461/2023                       | VINDRA DEVENDRA KAPIL<br>Vs.<br>NSEIL - APPLICANT         | MLS Vani and Associates  |
| (Main Matter Number :SEBI Appeal/0000204/2023)               |                   |                                |   |  |
| <b><u>301-DISPOSAL-CODE-DILIGENCEDISPARITY-AT11.13AM</u></b> |                   |                                |   |  |
| 8  | SEBI Appeal       | 90/2020                        | ICRA Limited<br>Vs.<br>SEBI                               | L and L Parners  |
|  | SEBI Appeal       | 103/2020                       | India Ratings and Research Private Limited<br>Vs.<br>SEBI | i/b Shardul Amarchand Mangaldas and Co.<br><br>i/b. K. Ashar and Co. |
|  | SEBI Appeal       | 456/2020                       | India Ratings and Research Private Limited<br>Vs.<br>SEBI | i/b Shardul Amarchand Mangaldas and Co.<br><br>i/b. K. Ashar and Co. |

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|--|-------------------|----------|-------------------------------------|--|
| 16   | SEBI Appeal       | 556/2020 | CARE Ratings Limited<br>Vs.<br>SEBI | i/b Joby Mathew and Associates<br>i/b K. Ashar and Co. |
|  | Misc. Application | 473/2020 | ICRA LIMITED<br>Vs.<br>SEBI         | i/b Luthra and Luthra<br>i/b K. Ashar and Co.          |
| (Main Matter Number :SEBI Appeal/0000523/2020) |                   |          |                                     |  |
|  | SEBI Appeal       | 523/2020 | ICRA LIMITED<br>Vs.<br>SEBI         | L and L Partners                                       |
| Sub Matter : Misc. Application/0000473/2020    |                   |          |                                     |  |

**868-DISPOSAL-COURTCODE-GLOBALWTM-11.14AM**

|   |             |          |  |                         |
|---|-------------|----------|--|-------------------------|
| 9 | SEBI Appeal | 354/2022 | ANUPAM D DIGHE<br>Vs.<br>SEBI AND ORS.     | Hamza Lakhani Associate |
|   | SEBI Appeal | 355/2022 | MR. MANOJ MITTAL<br>Vs.<br>SEBI AND OTHERS | G.N. Aggarwal and Co.   |
|   | SEBI Appeal | 356/2022 | VIJAY N BHATT<br>Vs.<br>SEBI               | G.N. Aggarwal and Co.   |
|   | SEBI Appeal | 357/2022 | JITENDRA M TOLIA<br>Vs.<br>SEBI            | G.N. Aggarwal and Co.   |

**904-DISPOSAL-COURTCODE-CLAIMMITHANI-AT11.15AM**

|  |                   |          |   |                     |
|--|-------------------|----------|---|---------------------|
| 10   | Misc. Application | 484/2022 | JAGDISH MITHANI-DELAY<br>Vs.<br>NSEIL AND ORS     | Aagam Doshi and Co. |
| (Main Matter Number :SEBI Appeal/0000419/2022) |                   |          |   |                     |
|  | Misc. Application | 544/2022 | JAGDISH MITHANI-EXEMPTION<br>Vs.<br>NSEIL AND ORS | Aagam Doshi and Co. |
| (Main Matter Number :SEBI Appeal/0000419/2022) |                   |          |   |                     |

Securities Appellate Tribunal

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|--------------|-------------|--------------------------------|--|---------------------|
| 92           | SEBI Appeal | 419/2022                       | JAGDISH<br>MITHANI<br>Vs.<br>NSEIL AND ORS | Aagam Doshi and Co. |
| Sub Matter : |             | Misc. Application/0000544/2022 |  |                     |
| Sub Matter : |             | Misc. Application/0000484/2022 |  |                     |

**943-DISPOSAL-COURTCODE-DUEDILIGENCE-AT11.16AM.**

|                        |             |                                |   |                |
|------------------------|-------------|--------------------------------|---|----------------|
| 11                     | SEBI Appeal | 498/2022                       | PGIM Asset Management<br>Company and Ors<br>Vs.<br>SEBI | Argus Partners |
| Sub Matter(Disposed) : |             | Misc. Application/0000813/2022 |   |                |
| Sub Matter(Disposed) : |             | Misc. Application/0000812/2022 |   |                |
| Sub Matter(Disposed) : |             | Misc. Application/0001286/2022 |   |                |

**981-DISPOSAL-COURTCODE-JAISUKHWTM-AT 11.17A.M.**

|  |                   |                                |   |                          |
|--|-------------------|--------------------------------|---|--------------------------|
| 12   | SEBI Appeal       | 547/2022                       | Anita Jajodia<br>Vs.<br>SEBI                | Ankita Agarwal, advocate |
| Sub Matter(Disposed) :                         |                   | Misc. Application/0000973/2022 |   |                          |
| Sub Matter(Disposed) :                         |                   | Misc. Application/0000974/2022 |   |                          |
| Sub Matter :                                   |                   | Misc. Application/0001358/2022 |   |                          |
|  | SEBI Appeal       | 548/2022                       | Sabita Jajodia<br>Vs.<br>SEBI               | Ankita Agarwal, advocate |
| Sub Matter(Disposed) :                         |                   | Misc. Application/0000975/2022 |   |                          |
|  | Misc. Application | 1358/2022                      | SEBI-DELAY IN REPLY<br>Vs.<br>ANITA JAJODIA | VIDHI PARTNERS           |
| (Main Matter Number :SEBI Appeal/0000547/2022) |                   |                                |   |                          |

**991-DISPOSAL-COURTCODE-SUGARSAO-AT 11.18M.**

|                        |             |                                |   |                        |
|------------------------|-------------|--------------------------------|---|------------------------|
| 13                     | SEBI Appeal | 621/2022                       | PAT<br>CONSULTANTS PVT. LTD.<br>Vs.<br>SEBI | M and M Legal Ventures |
| Sub Matter(Disposed) : |             | Misc. Application/0000817/2022 |   |                        |
| Sub Matter :           |             | Misc. Application/0001718/2022 |   |                        |

Securities Appellate Tribunal

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|  | SEBI Appeal                                    | 622/2022                       | GANDIV INVESTMENT PVT.<br>LTD.<br>Vs.<br>SEBI                        | M and M Legal Ventures        |
|  | Sub Matter(Disposed) :                         | Misc. Application/0000940/2022 |  |                               |
|  | Sub Matter :                                   | Misc. Application/0001719/2022 |  |                               |
|  | Misc. Application                              | 1718/2022                      | SEBI-DELAY IN REPLY<br>Vs.<br>Pat Financial Consultants Pvt.<br>Ltd. | ELP<br>M and M Legal Ventures |
|  | (Main Matter Number :SEBI Appeal/0000621/2022) |                                |  |                               |
|  | Misc. Application                              | 1719/2022                      | SEBI-DELAY IN REPLY<br>Vs.<br>Gandiv Investment Pvt. Ltd.            | ELP<br>M and M Legal Ventures |
|  | (Main Matter Number :SEBI Appeal/0000622/2022) |                                |  |                               |
| <b><u>954-DISPOSAL-COURTCODE-TRINITYFINAL-AT11.19A.M</u></b> |  |                                |  |                               |
| 14   | SEBI Appeal                                    | 637/2022                       | GIRIJA BANERJEE AND ORS<br>Vs.<br>SEBI                               | R V Legal                     |
|  | Sub Matter(Disposed) :                         | Misc. Application/0000936/2022 |  |                               |
|  | Misc. Application                              | 1124/2022                      | VIKRANT KAYAN-DELAY<br>Vs.<br>SEBI                                   | R V Legal                     |
|  | (Main Matter Number :SEBI Appeal/0000785/2022) |                                |  |                               |
| 36   | Misc. Application                              | 1125/2022                      | TRINITY TRADELINK<br>LTD-DELAY<br>Vs.<br>SEBI                        | R V Legal                     |
|  | (Main Matter Number :SEBI Appeal/0000784/2022) |                                |  |                               |
|  | SEBI Appeal                                    | 784/2022                       | TRINITY TRADELINK LTD.<br>Vs.<br>SEBI                                | R V Legal                     |
|  | Sub Matter :                                   | Misc. Application/0001125/2022 |  |                               |
|  | SEBI Appeal                                    | 785/2022                       | VIKRANT KAYAN<br>Vs.<br>SEBI   | R V Legal                     |
|  | Sub Matter :                                   | Misc. Application/0001124/2022 |  |                               |

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| <b><u>681-DISPOSAL-CODE-INSPECTIONBRICKWORK-AT11.20AM</u></b>  |                   |                                |  |                     |
| 15   | SEBI Appeal       | 694/2022                       | BRICKWORK RATINGS<br>INDIA PRIVATE LIMITED<br>Vs.<br>SEBI              | SAMVAD: PARTNERS    |
| Sub Matter :   |                   | Misc. Application/0001184/2022 |  |                     |
| Sub Matter :   |                   | Misc. Application/0001185/2022 |  |                     |
| Sub Matter(Disposed) :   |                   | Misc. Application/0001186/2022 |  |                     |
|  | Misc. Application | 1184/2022                      | BRICKWORK RATINGS<br>INDIA PRIVATE<br>LIMITED-URGENCY<br>Vs.<br>SEBI   | SAMVAD PARTNERS     |
| (Main Matter Number :SEBI Appeal/0000694/2022)                 |                   |                                |  |                     |
|  | Misc. Application | 1185/2022                      | BRICKWORK RATINGS<br>INDIA PRIVATE<br>LIMITED-EXEMPTION<br>Vs.<br>SEBI | SAMVAD PARTNERS     |
| (Main Matter Number :SEBI Appeal/0000694/2022)                 |                   |                                |  |                     |
| <b><u>725-DISPOSAL-COURTCODE-CARNATIONAO-AT11.21AM</u></b>     |                   |                                |  |                     |
|  | Misc. Application | 1769/2022                      | CARNATION INDUSTRIES<br>LIMITED AND ORS.-DELAY<br>Vs.<br>SEBI          | S. K. Jain and Co.  |
| (Main Matter Number :SEBI Appeal/0000107/2023)                 |                   |                                |  |                     |
| 16   | SEBI Appeal       | 107/2023                       | CARNATION INDUSTRIES<br>LIMITED AND ORS.<br>Vs.<br>SEBI                | S. K. Jain and Co.  |
| Sub Matter :   |                   | Misc. Application/0001769/2022 |  |                     |
| <b><u>343DISPOSAL-COURTCODE-DIGISALESADVISER-at11.22AM</u></b> |                   |                                |  |                     |
| 17   | SEBI Appeal       | 121/2023                       | MR. NEERAJ KUMAR<br>Vs.<br>SEBI  | ABHISHEK MISHRA, CS |
| Sub Matter :   |                   | Misc. Application/0000394/2023 |  |                     |

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|   | Misc. Application | 394/2023                       | SEBI-DELAY IN REPLY<br>Vs.<br>MR. NEERAJ KUMAR | THE LAW POINT                        |
| (Main Matter Number :SEBI Appeal/0000121/2023)          |                   |                                |  |                                      |
| <b><u>84DISPOSAL-COURTCODE-NEWCLIENTS-AT11.23AM</u></b> |                   |                                |  |                                      |
|   | Misc. Application | 195/2023                       | M/S. SMIFS LTD.-URGENCY<br>Vs.<br>NSEIL        | Shah and Ramaiya                     |
| (Main Matter Number :SEBI Appeal/0000188/2023)          |                   |                                |  |                                      |
|   | Misc. Application | 196/2023                       | M/S. SMIFS LTD.-EXEMPTION<br>Vs.<br>NSEIL      | Shah and Ramaiya<br>Shah and Ramaiya |
| (Main Matter Number :SEBI Appeal/0000188/2023)          |                   |                                |  |                                      |
| 18  | SEBI Appeal       | 188/2023                       | M/S. SMIFS LTD.<br>Vs.<br>NSEIL                | Shah and Ramaiya                     |
| Sub Matter :  |                   | Misc. Application/0000195/2023 |  |                                      |
| Sub Matter :  |                   | Misc. Application/0000196/2023 |  |                                      |